[Shri Pasumpon Tha. Kiruttinen]

Special

department of communications has only sanctioned 1. 6 lakh lines for the first four years. This is unfair and unjust that the department of telecommunications is doing to Tamil Nadu. Today, the Minister for Communications has announced that the country will have as many ag 52 lakh lines during the Eighth Plan but out o'f this, Tamil Nadu is going to have only 1. 6 lakh lines. This is highly unjust, unfair on the part of the Ministry of Communications. This should be rectified immediately. Therefore, I would like to bring this important matter to the notice of the Minister for Communications. It is stated that the depart, ment of telecommunications has allotted the equipment on the basis of projected growth rate of 9. 7 per cent, basing its calculations on the longer period in the past. This does not compare favourably even with the projected average growth rate of 15 per cent for the telephone network in the entire country. When there were 35, 000 people on the waiting list for phones, Madras telephones had 1. 12 lakhs line network at the start of the Seventh Five Year Plan. But while the waiting list persons are 63, 000 to 65, 000 now Madras Telephones has to get 1. 6 lakh lines network.

THE DEPUTY CHAIRMAN: Please conclude.

SHRI PASUMPON THA. KIRUT-TfNAN: According to the Original plan f^{or} the next five years, about 63, 000 lines would have gone for the replacement of old and worn out equipment, leaving the network with a net addition of 4. 6 lakh lines. Therefore, Madras Telephones is trying to convince the department of Telecommunications of the need to release mor_e lines taking into consideration the prevailing trends. They have also pointed out the growth rate of 13. 6 per cent in the telephone network during the last five years itself would mean that for more lines would be required to maintain the pace of development. Therefore, if the actual number of lines allotted by the department is not increased, it may be able to add not more than lakh lines during the next four years till 1993-94. I need not say that this will not be enough to meet the demands. According to the Madras Telephones, the actual demand is 5. 2 lakh lines. I would say that the planned growth of Madras telephones is going to be curtailed during the next five years if the department of Telecommunications does not increase the quantum of equipment allotted to it. I would also like to request the Minister for Communications of the Government of India to see that an impression of neglecting Tamil Nadu is not created in the minds of the people of Tamil Nadu and particularly the people of Madras city. I need emphasise the crucial importance of telephones as a means of communications extremely important for industry and trade. Thank you.

SHRi T. A. MOHAMMED SAQHY (Tamil Nadu): Madam, I also associate myself with the sentiments expressed by my colleague.

Neea to restore Direct Flight between Delhi anfl Imphal

SHRI W. **KULABIDHU** SINGH (Manipur): Madam Deputy Chairman, my special mention is regarding the cancellation of an Indian Airlies daily flight from Delhi to Imphal via Guw-ahati. It is a well known fact that the State of Manipur is not connected by rail links and it is connected only through air links. Prior to 18-2-1990, there wawas direct flight between Delhi and Imphal via Guwahati. But from the above date, the said flight has been discontinued with the grounding of the A-320 aircraft. While grounding the A-320 aicraft, it was assured that no inconvenience would be caused to the passenger. But now, to reach Manipur, passengers have to take the daily flight between Delhi and Calcutta, halt for a night at Calcutta and reach Manipur the next day. Passengers have to stay for a night at Calcutta.

This arrangement has posed a lot of difficulties and inconvenience to the people of Manipur. The State Government has also requested for the restoration of the flight which has been discontinued, that is the direct flight between Delhi and Manipur via Guwahati. I also urge upon the Government to look into the matter urgently and issue instructions for the restoration of the direct flight between Delhi and Imphal. It may not be out o? place here to mention that since 1979 Manipur had been having a daily direct flight to Delhi till 18. 2. 1990. After the grounding of the A-320 aircraft, the flight which had been there for more than 11 years has been cancelled. It is my humble submission that the direct flight could be restored. Thank you.

Special

Inadequate Central Assistance to the State of Rajasthan

श्री राम दास प्रयवलि (राजस्थान) : मानमीय उपसभापति महोदया, मैं आपके माध्यम से केन्द्रीय सरकार का ध्यान एक ऐसे ग्रसंतूलन की ग्रोर ग्राकषित करना चाहता हं जो राजस्थान के साथ किया गया है। केन्द्रोय सरकार ने अपने उद्योग विभिन्न प्रान्तों में लगाए ग्रीर उनमें इनवैस्टमेंट किया। लेकिन मझ यह कहते हुए बड़ादुख हो रहा है और मैं बहुत दुखी मन से यह बॉत ध्यक्त कर रहा हूं कि राजध्यान में केन्द्रोय सरकार ने अपने उपकमों के माध्यम सं केवल 11)7 करोड रुपए का इनवैंस्टमेंट किया जब कि ग्रन्थ प्रान्तों में कही पर 15 हजार करोड रुपए का, कहीं पर 9 हजार करोड रुपए का और कहीं पर 6 हतार करोड़ रुपए का किया है। राजस्थान के साथ इस प्रकार का स्टेप मदरलो ट्रोटमेंट किया गया है, यह वास्तव में बड़े प्राश्चय की बात है। खास तोर से उस समय जब कि राजस्थान में कांग्रेस की सरकारें रहीं और केन्द्र में भी कांग्रेस की हो सरकार रहो। क्यों नहीं कांग्रेस को सरकार ने केन्द्रोय सरकार को मजबूर किया कि राजस्थान

में भी केग्द्रोय उद्योग लगें जिससे कि वहां पर विकास हो सके।

महोदया, राजस्थान के पास धतल प्राकृतिक संपदा है। उसके पास मिनरल रिसोसेंज हैं, नेचुरल रिसोसेंज है। वहां से लाइम स्टोन बाहर जाता है, वहां से फासफोट बहिर जाता है, वहां से लिग्नाइट बाहर जाता है। राजस्थान से ऋधिकतम कच्चा मॉल बाहर जा रहा है लेकिन रॉजस्थान में केम्द्रोय उद्योग लगाने को दुष्टि से कोई सौरियस प्रयत्न नहीं किए गए। इसीं कारण, इस सदन के माध्यम से जो नई सरकार अहि है, उसरे में आग्रह करना चाहुंगा कि इस प्रकार के ग्रसंतलन को दूर करे और राजस्थान में अपने उपकमों के द्वारा इनवैस्टमेंट को बढ़ाने के लिए शोध प्रयरन करें। राजस्थान के लागों को यह अनुभव नहीं होने देना चाहिए कि उसके साथ किसो प्रकार का सौतेला व्यवहार किथा जा रहा है था ज्येआ पूर्ण व्यवहार किया जा रहा है। मैं अपनो राष्ट्रीय सरकार से अन्रोध करता ह कि वह इस मामले में गभीरता से विचार करे भ्रत्यधा राजस्यान में धीरे धींरे यह विचार हो रहा है कि हमारा र मंधेरियन बाहर ले जाया जाता है लेकिन वहां उद्योग नहीं लगाए जाते हैं। राजस्थान के लोगों ने बाहर जाकर उद्योग लगाए हैं, फिर भी राजस्थान अधिोगिक विकास में पिछड़ गया है। मैं इस सदन के माध्यम से सरकार से मांग करता हूं कि वह ठोस कार्यवाही करे और यह ग्राण्वासन देता कि राजस्थान विकास के प्रगति पथ पर बढ़कर हिन्दुस्तान के नक्शे में अपना मान्यता प्राप्त स्थान प्राप्त करे।

सधन्यवाद ।

Neea to ban Smoking in Public Places

SHRI JOHN F. FERNANDES (**G**»a): Thank you for calling me to make this Special Mention.